

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:4185
ANSWERED ON:06.12.2010
PATENT TO INDIAN LAL DANT MANJAN
Basavaraj Shri Gangasandra Siddappa

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether a Multinational Company (MNC) has got patented the traditional Indian Lal Dant Manjan in the United States Patent Registry on the basis of an application filed in India in 2005;
- (b) if so, the details thereof;
- (c) whether the association of manufacturers of Ayurvedic Medicines in India has challenged the application of the MNC filed in 2005; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

- (a) & (b): Yes, Madam. The Colgate Palmolive Company, New York (Assignee) has been granted US Patent No.7736629 for RED HERBAL DENTIFRICE on the basis of an application No. 3081/Del/2005 dated 18th November, 2005 filed in India.
- (c) & (d): No, Madam. The Association of Manufacturers of Ayurvedic Medicines in India has not challenged the patent application No.3081/Del/2005. However, a pre-grant opposition has been filed by Council of Scientific and Industrial Research (CSIR) on 11th October, 2010.